

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-128-2020**

Ramnath Mahadev Sawant ... Petitioner

Versus

Managing Committee of Shree Durga English

School and Ors. ... Respondent

Shri Abhijit Govasi, Advocate for the petitioner.

Shri Pravin Faldessai, Additional Government Advocate for the respondents No.10,11 and 12.

**Coram:- DAMA SESHADRI NAIDU &
SMT. M. S. JAWALKAR, JJ.****Date:- 8th October, 2020****P.C.:**

The learned Additional Government Advocate seeks time to file reply for the respondents no.10,11 and 12.

2. Post the matter on 15/10/2020.

SMT. M. S. JAWALKAR, J. DAMA SESHADRI NAIDU, J.

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